



RAJASTHAN HIGH COURT

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
AT JODHPUR**

S.B. Civil Writ Petition No. 11082/2025
CNR: RJHC010507562025 | URN: CW / 19627U / 2025

Basant Hotels Private Limited

-----Petitioner

Versus

The State Of Rajasthan

-----Respondent



For Petitioner(s) : Mr. Vineet Dave
For Respondent(s) : Mr. Vijay Purohit
Mr. Bharat Vyas, ASG (through VC)
along with Mr. Vaibhav Bhansali

HON'BLE MR. JUSTICE SAMEER JAIN

Order

28/07/2026

Learned counsel for the respondent apprised this Court that a Public Interest Litigation has already been filed before the Division Bench of this Court titled **Jheel Sanrakshan Samiti vs. State of Rajasthan, D.B. Civil Writ Petition No. 6960/2026** and the said matter has been connected with **D.B. Civil Writ Petition No. 14817/2025** titled **Udaipur Chamber of Commerce & Ors vs. State of Rajasthan & Ors.**

It is further apprised by the learned ASG and the learned counsel for the respondents that the Division Bench of this Court directed the present petition to get connected with the above-referred petitions.

Heard.

The Registrar (Judicial) is directed to follow the directions as encapsulated by the Division Bench of this Court in **Udaipur Chamber of Commerce & Ors (supra).**



[CW-11082/2025]

The Registry is directed that the present matter being interconnected and interwoven with **D.B. Civil Writ Petition Nos.14817/2025 and 6960/2026 (supra)**, and therefore, the present petition be tagged and placed before the Division Bench of this Court.

(SAMEER JAIN),J

407/Taruna

